

Central Administrative Tribunal
Principal Bench: New Delhi

M.A. No. 2084/2002
in
OA No. 2279/2002

New Delhi this the 20th day of September, 2002

Hon'ble Dr. A. Vedavalli, Member (J)

Prem Chand,
S/oShri Jai Narain,
R/o H.No. 900,
Gali Jain Mandir,
Najafgarh, Delhi-110 043. Applicant

(By Advocate: Shri Vinay Kumar Garg)

Versus

Sports Authority of India,
through its Dy. Director (Pers.),
Jawahar Lal Nehru Stadium,
New Delhi-110 003. Respondents

Hon'ble Dr. A. Vedavalli, Member (J)

ORDER (Oral)

This MA is filed by the applicant seeking permission to withdraw the OA with liberty to file a fresh OA in accordance with law, if any.

MA is allowed. Permission is granted. OA is dismissed as withdrawn. The applicant is granted liberty to file a fresh OA, if so advised, in accordance with law.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

Mittal